I. QUESTIONS

Questions entered in the separate list to be asked and answers given.

II. SECOND REPORT OF THE BUSINESS ADVISORY COMMITTEE.

(i) THE SPEAKER to report the time table fixed by the Business Advisory Committee in regard to various business.

(ii) A MEMBER OF THE COMMITTEE to move that this House agrees with the recommendations contained in the Second Report of the Business Advisory Committee.

III. LEGISLATIVE BUSINESS

The Haryana Appropriation (No. 1) Bill, 2008.

A MINISTER to introduce the Haryana Appropriation (No. 1) Bill;

to move that the Haryana Appropriation (No. 1) Bill be taken into consideration at once;

Also to move that the Bill be passed.


CHANDIGARH: SUMIT KUMAR,
THE 18TH MARCH, 2008. SECRETARY.